

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1394/2026 BLAPL/503/2026	NATA @ BAPUNU @ PANKAJ DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SORO /758 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001451/2025
2	D-BLAPL/1401/2026 BLAPL/504/2026	BIBHUTI BHUSAN SETHI VS STATE OF ODISHA	GOREKHANATH DAS VS	MAHILA P.S.(BBSR) /365 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000726/2025
3	D-BLAPL/1404/2026 BLAPL/505/2026	SUNITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /266 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000128/2025
4	D-BLAPL/1405/2026 BLAPL/506/2026	PRAMODKUMAR TANDI @ TUNA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	KESINGA /240 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000035/2021
5	D-BLAPL/40317/2025 BLAPL/507/2026	BIJUA @ BIJAYA MALIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	AUL /870 /2023 J.M.F.C,AUL(Kendrapara) GR/0001404/2023
6	D-BLAPL/1412/2026 BLAPL/508/2026	PRAHALLAD PADHY VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KOTINANDA /329 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001599/2025
7	D-BLAPL/825/2026 BLAPL/509/2026	AKHILANANDA MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000026/2025
8	D-BLAPL/832/2026 BLAPL/510/2026	SANTI BHUSAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHID NAGAR P.S. /198 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000436/2025
9	D-BLAPL/1420/2026 BLAPL/511/2026	CHHATRAPATI DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GOCHHAPADA /142 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000094/2025
10	D-BLAPL/1423/2026 BLAPL/512/2026	KRUPASINDHU MURMU @ DAKA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /441 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0001123/2025
11	D-BLAPL/928/2026 BLAPL/513/2026	PARBATI PARAMANIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /387 /2024 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000104/2024

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12	D-BLAPL/1436/2026 BLAPL/514/2026	SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JANKIA P.S. /297 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000656/2025
13	D-BLAPL/943/2026 BLAPL/515/2026	AKSHYAYA PALAI @ AKSHAY KUMAR PALEI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	NIKIRAI /252 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000056/2025
14	D-BLAPL/1161/2026 BLAPL/516/2026	GIRISH SAHOO @ GIRISHA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000001/2026
15	D-BLAPL/1458/2026 BLAPL/517/2026	MAHADEB @ MAHADEV KHORA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /2 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000028/2025
16	D-BLAPL/1168/2026 BLAPL/518/2026	PRATIK SALIV BARA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	SUNDARGARH TOWN /283 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000023/2023
17	D-BLAPL/1169/2026 BLAPL/519/2026	NIRANJAN MAHARANA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BIRMITRAPUR /197 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000025/2024
18	D-BLAPL/1459/2026 BLAPL/520/2026	SANKAR GANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /283 /2025 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000306/2025
19	D-BLAPL/1187/2026 BLAPL/521/2026	KRUSHNA ARJUNA PRADHAN @ KRUSHNARJUNA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /57 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000073/2024
20	D-BLAPL/1462/2026 BLAPL/522/2026	SAHIL KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /485 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000028/2025
21	D-BLAPL/1504/2026 BLAPL/523/2026	BHARAT JENA VS STATE OF ODISHA	MAHES DAS VS	MARINE KASIA /154 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001263/2025
22	D-BLAPL/1461/2026 BLAPL/524/2026	BHIMSEN @ BHIMASEN BHUMIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /185 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000174/2025
23	D-BLAPL/1505/2026	SHIBU KHATI @ SHIBA KHATI	DEBABRATA RATH	KULABIRA /134 /2025

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	BLAPL/525/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000066/2025
24	D-BLAPL/1506/2026 BLAPL/526/2026	BASANTA BHOI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RENGALI /145 /2024 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000116/2024
25	D-BLAPL/1146/2026 BLAPL/527/2026	SHREEVAS CAMPO @ PANKAJ KAMPA @ PANKAJ KUMAR KAMPA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOTINANDA /448 /2025 J.M.F.C.,ASKA(Ganjam) GR/0002120/2025
26	D-BLAPL/1509/2026 BLAPL/528/2026	PADMA CHARAN PARAMANIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	RANPUR /308 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000477/2025
27	D-BLAPL/1511/2026 BLAPL/529/2026	S. JULI RAO VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /198 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000369/2025
28	D-BLAPL/1517/2026 BLAPL/530/2026	BABUL BEHERA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /251 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000985/2025
29	D-BLAPL/1575/2026 BLAPL/531/2026	BHASKAR @ MAHADEB PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RENGALI /258 /2025 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000190/2025
30	D-BLAPL/1519/2026 BLAPL/532/2026	JITU @ JYOITI PRASAD JENAMANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /576 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001030/2025
31	D-BLAPL/1523/2026 BLAPL/533/2026	BABULI NIHAL VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /40 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000148/2025
32	D-BLAPL/1216/2026 BLAPL/534/2026	AJIT KUMAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
33	D-BLAPL/1524/2026 BLAPL/535/2026	RAM BABU VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /7 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000092/2025
34	D-BLAPL/1579/2026 BLAPL/536/2026	BABU PANIGRAHI VS	NEELAKANTHA PANDA VS	SHERAGADA /373 /2025 A.D.J.,ASKA(Ganjam)

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35	D-BLAPL/1529/2026 BLAPL/537/2026	STATE OF ODISHA RAJESH GOND VS	UMAKANTA BARIK VS	ST/0000515/2025 RAIGHAR /235 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000387/2025
36	D-BLAPL/1589/2026 BLAPL/538/2026	STATE OF ODISHA HRUSIKESH KISAN VS	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /542 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002998/2025
37	D-BLAPL/1222/2026 BLAPL/539/2026	STATE OF ODISHA DAYANIDHI MAJHI VS	SATYA NARAYAN MISHRA 4 VS	KARLAPAT /30 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000096/2024
38	D-BLAPL/1592/2026 BLAPL/540/2026	STATE OF ODISHA MD. BARKAT ALLI VS	BISWORANJAN SWAIN VS	RAGHUNATHPALI /564 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000300/2025
39	D-BLAPL/1606/2026 BLAPL/541/2026	STATE OF ODISHA BIBHUTI SAHOO VS	RAKESH BEHERA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000002/2026
40	D-BLAPL/1582/2026 BLAPL/542/2026	STATE OF ODISHA ANITA DEVI VS	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000051/2025
41	D-BLAPL/1608/2026 BLAPL/543/2026	STATE OF ODISHA SUDARSAN NAYAK VS	RATIKANTA MOHAPATRA VS	SATYABADI /355 /2022 J.M.F.C. (II), PURI(Puri) GR/0002574/2022
42	D-BLAPL/1610/2026 BLAPL/544/2026	STATE OF ODISHA SIAN DIGAL VS	BISWORANJAN SWAIN VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000025/2025
43	D-BLAPL/1265/2026 BLAPL/545/2026	STATE OF ODISHA RANJAN KUMAR SAH VS	SURYA PRAKASH MANAGARAJ VS	HANDAPA /190 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000012/2025
44	D-BLAPL/1611/2026 BLAPL/546/2026	STATE OF ODISHA JITENDRA SANDHA VS	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000096/2025
45	D-BLAPL/1583/2026 BLAPL/547/2026	STATE OF ODISHA RAM VIJAY PRASAD @ RAM VIJAYA PRASAD VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000052/2025

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46	D-BLAPL/1615/2026 BLAPL/548/2026	TAPAS KUMAR JENA @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARIPADA TOWN /71 /2009 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000275/2009
47	D-BLAPL/1584/2026 BLAPL/549/2026	KANIYA PALASIYA VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /305 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001543/2025
48	D-BLAPL/1281/2026 BLAPL/550/2026	SANTOSH KUMAR DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// C.J.M.,BALASORE(Baleshwar) 2(B)CC/0000138/2025
49	D-BLAPL/1588/2026 BLAPL/551/2026	MD. AKBAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /40 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000148/2025
50	D-BLAPL/1287/2026 BLAPL/552/2026	PRATAP KUMAR NAYAK VS STATE OF ODISHA	PRATAP KESHARI DEO VS	BARI RAMCHANDRAPUR /510 /2025 JMFC, BARIPAL(Jajapur) CT/0000280/2025
51	D-BLAPL/1292/2026 BLAPL/553/2026	BASUDEV BHOI VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /26 /2025 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000012/2025
52	D-BLAPL/1422/2026 BLAPL/554/2026	KRISHNA @ DEBANSHU BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RASGOBINDPUR /422 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000123/2025
53	D-BLAPL/1469/2026 BLAPL/555/2026	M. JAGADISHWAR RAO @ CHINTU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002516/2025
54	D-BLAPL/1481/2026 BLAPL/556/2026	RAJANIKANTA MAHANTY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000033/2025
55	D-BLAPL/1482/2026 BLAPL/557/2026	CHINTU @ ANIL PANDA VS STATE OF ODISHA	PRADIPTA BEURA VS	RASOL /331 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000896/2025
56	D-BLAPL/1619/2026 BLAPL/558/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /908 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000179/2024
57	D-BLAPL/1621/2026	AJIT BARIK	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025

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	BLAPL/559/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2025
58	D-BLAPL/1624/2026 BLAPL/560/2026	ANANDESWAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
59	D-BLAPL/1628/2026 BLAPL/561/2026	PETU @ PRAMOD BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	2(A)CC/000008/2021 DASPALLA /347 /2025
60	D-BLAPL/1630/2026 BLAPL/562/2026	NANDA @ SUSANTA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	J.M.F.C.,DASAPALLA(Nayagarh) GR/0000619/2025
61	D-BLAPL/1634/2026 BLAPL/563/2026	AKHAYA @ AKSHAYA KUMAR BINDHANI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	DASPALLA /347 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000619/2025
62	D-CMP/54558/2025 CMP/123/2026	PRAMOD KUMAR PANDIA VS MADHU SUDAN PANDIA	GOPAL PRASAD JENA VS	SPL.TASK FORCE /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000036/2025
63	D-CMP/1145/2026 CMP/124/2026	KAILASH CH. BEHERA VS SWAPNA MITRA	DARPAHARI DHAL VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK
64	D-CMP/53310/2025 CMP/125/2026	JAINUL KHAN VS SOGRA BIBI	NIRANJAN PRASAD PATRA VS	CMA/0000213/2024 // A.D.J.,KENDRAPARA(Kendrapara) Fao/0000029/2025
65	D-CMP/939/2026 CMP/126/2026	KAMAL KUMAR BHAWASINKA VS SMV BEVERAGES PVT. LTD.	SANDIPANI MISRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK
66	D-CMP/1508/2026 CMP/127/2026	SADANANDA SAHOO VS PURUSOTTAM SAHOO	ASHOK KUMAR MOHAPATRA VS	CS/0003272/2014 // A.D.J.,JAJPUR ROAD(Jajapur) Fao/0000011/2025
67	D-CMP/2036/2026 CMP/128/2026	SUDHAKAR DAS VS KAILASH CH. DAS	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujhar)
68	D-CMP/2071/2026 CMP/129/2026	MADHABA CHARAN DAS VS	ABHILASH MISHRA VS	CS/0000085/2021 // CIVIL JUDGE (SD),SONEPUR(Sonepur)

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69	D-CMP/46395/2025 CMP/130/2026	KANHU CHARAN DAS UMESH KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	CS/0000011/2025 // CIVIL JUDGE (JD),KUJANG(Jagatsinghapu IA/0000054/2025
70	D-CMP/871/2026 CMP/131/2026	REKHA SWAIN VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// CIVIL JUDGE (JD),RANPUR(Nayagarh) CS/0000015/2024
71	D-CONTC/51236/2025 CONTC/330/2026	NRUSINGH BEHERA VS ER.PRASANTA KUMAR PATRA, SUPERINTENDING ENGINEER	ADV. VS	// () //
72	D-CONTC/53489/2025 CONTC/331/2026	JAGABANDHU PANIGRAHI VS RABINARAYAN SAHOO, OAS	ADV VS	// () //
73	D-CONTC/53908/2025 CONTC/332/2026	LAXMAN RANA VS BIBHUTI BHUSAN NAYAK, IAS	SUBHASREE MOHANTY VS	// () //
74	D-CONTC/53909/2025 CONTC/333/2026	BHAGABATI PADHAN VS BIBHUTI BHUSAN NAYAK, IAS	SUBHASREE MOHANTY VS	// () //
75	D-CONTC/53911/2025 CONTC/334/2026	SOBHAGINI PADHAN VS BIBHUTI BHUSAN NAYAK, IAS	SUBHASREE MOHANTY VS	// () //
76	D-CONTC/54386/2025 CONTC/335/2026	MANAGING COMMITTEE OF MADRASA HABBIBIAN NOORIA, KENDRAPARA VS DR.N.THIRUMALA NAIK, IAS	MAHENDRA KUMAR SAHOO VS	// () //
77	D-CONTC/54771/2025 CONTC/336/2026	LAXMIDHAR BALIARSINGH VS AKSHAY SUNIL AGRAWAL, IAS	ADV. VS	// () //
78	D-CONTC/55137/2025 CONTC/337/2026	DIPAK KUMAR DANDAPAT VS B.PARAMESWARAN, IAS	ADV. VS	// () //
79	D-CONTC/55377/2025 CONTC/338/2026	BRAJA BIHARI PATTANAYAK VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK	ADV VS	// () //

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80	D-CONTC/55545/2025 CONTC/339/2026	JYOTSHNA MAYEE KAR VS DR. N. THIRUMALA NAIK, IAS	PRADEEP KUMAR ROUT VS	// 0 //
81	D-CONTC/69/2026 CONTC/340/2026	MANAS KUMAR SINGH VS PRADEEP KUMAR SAHA, EXECUTIVE OFFICER, TALCHER MUNICIPALITY	RAJENDRA KUMAR PRADHAN VS	// 0 //
82	D-CONTC/356/2026 CONTC/341/2026	RABINDRA KUMAR PANIGRAHI VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
83	D-CONTC/401/2026 CONTC/342/2026	SANTILATA PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
84	D-CONTC/414/2026 CONTC/343/2026	T. BRAJENDRA PRADHAN VS V. KEERTHI VASAN, COLLECTOR, GANJAM	PRAVASH CHANDRA JENA VS	// 0 //
85	D-CONTC/504/2026 CONTC/344/2026	BIDU BHOI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
86	D-CONTC/456/2026 CONTC/345/2026	EVENSWAR PRADHAN VS M. TIRUMALA, IAS	ADV VS	// 0 //
87	D-CONTC/458/2026 CONTC/346/2026	NILAMADHAB SAHOO VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/461/2026 CONTC/347/2026	MANAGOBINDA PARIDA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/508/2026 CONTC/348/2026	SATYANARAYAN PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/509/2026 CONTC/349/2026	RAJU BHOI VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/512/2026	MAMATA @ MAMI BHOI	ADV.	//

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	CONTC/350/2026	VS DEORANJAN KUMAR SINGH, I.A.S.	VS	0 //
92	D-CONTC/514/2026 CONTC/351/2026	SULOCHANA MALLICK VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
93	D-CONTC/516/2026 CONTC/352/2026	PARBATI JENA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/518/2026 CONTC/353/2026	PRAFULLA BARAL VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/539/2026 CONTC/354/2026	BHAGABAN PARIDA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
96	D-CONTC/540/2026 CONTC/355/2026	KABITA BHOI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
97	D-CONTC/541/2026 CONTC/356/2026	BHARAT MUDULI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
98	D-CONTC/543/2026 CONTC/357/2026	KANHU CHARAN NAYAK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
99	D-CONTC/552/2026 CONTC/358/2026	MAHENDRA NAYAK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
100	D-CONTC/635/2026 CONTC/359/2026	GAYATRI MISHRA VS PROF. JAGNESWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY,BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/1141/2026 CONTC/360/2026	RATNAKAR BEHERA VS Y.B.KHURANIA, I.P.S	ADYASIDHI MISHRA VS	// 0 //
102	D-CONTC/1375/2026 CONTC/361/2026	RENUBALA MISHRA VS	ADV. VS	// 0

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103	D-CONTC/1511/2026 CONTC/362/2026	Y.B.KHURANIA, IPS, DG AND IG OF POLICE, ODISHA SAGARIKA PARIDA VS	PRABIN DAS VS	// // ()
104	D-CONTC/506/2026 CONTC/363/2026	Y.B.KHURANIA, DG OF POLICE, ODISHA SUKANTI BARAL VS	ADV. VS	// // ()
105	D-CONTC/1641/2026 CONTC/364/2026	DEORANJAN KUMAR SINGH, I.A.S SITARAM GOUDA VS	ADV VS	// // ()
106	D-CONTC/1642/2026 CONTC/365/2026	DEORANJAN KUMAR SINGH, IAS RAJENDRA PRASAD PADHY VS	ADV VS	// // ()
107	D-CONTC/1644/2026 CONTC/366/2026	DEORANJAN KUMAR SINGH, IAS DASIRI RAMAYA VS	ADV VS	// // ()
108	D-CONTC/1647/2026 CONTC/367/2026	DEORANJAN KUMAR SINGH, IAS KAILASH CHANDRA GOUDA VS	ADV VS	// // ()
109	D-CONTC/1648/2026 CONTC/368/2026	DEORANJAN KUMAR SINGH, OAS(SS) AMIYA CHANDRA SABAT VS	ADV VS	// // ()
110	D-CONTC/1726/2026 CONTC/369/2026	DEORANJAN KUMAR SINGH, IAS BENUDHAR MOHANTA VS	SADASIVA PATRA (1) VS	// // ()
111	D-CONTC/1729/2026 CONTC/370/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT SUMATI MISHRA VS	ADV. VS	// // ()
112	D-CONTC/1606/2026 CONTC/371/2026	SUSHANTA KUMAR SUTAR, BLOCK DEVELOPMENT OFFICER, BETNOTI SUDHANSHU KUMAR BISWAL VS	MANOJ PANIGRAHI VS	// // ()
113	D-CONTC/1810/2026 CONTC/372/2026	ARUN KUMAR NAYAK, OAS RAJENDRA KUMAR TRIPATHY VS	ADV. VS	// // ()
		D.MALESWAR, TAHASILDAR, KHALLIKOTE		//

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114	D-CONTC/2066/2026 CONTC/373/2026	CHANDRA PRAKASH RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// () //
115	D-CRLLP/1493/2026 CRLLP/13/2026	STATE OF ODISHA VS HRUSIKESH BEHERA @ DAGA	SOBHAN PANIGRAHI, A.S.C. VS	BAIDYANATHPUR /357 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BE ST/0000496/2024
116	D-CRLMC/135/2026 CRLMC/233/2026	SATYAJIT SAMAL VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	CAPITAL P.S. /95 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CT/0000217/2024
117	D-CRLMC/1235/2026 CRLMC/234/2026	BARUN KUMAR BEHERA VS M/S.BALASORE HIGHWAY STAR	SANDEEP RAJ PANDA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000569/2021
118	D-CRLMC/1236/2026 CRLMC/235/2026	SANJIB KUMAR DWIBEDY VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	SAMBALPUR VIGILANCE /31 /2013 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000005/2017
119	D-CRLMC/1242/2026 CRLMC/236/2026	BARUN KUMAR BEHERA VS M/S.BALASORE RIVERSIDE FILLING STATION, BALASORE	SANDEEP RAJ PANDA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000568/2021
120	D-CRLMC/1263/2026 CRLMC/237/2026	ASWINI KUMAR PANDA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	BASTA /389 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000838/2025
121	D-CRLMC/1209/2026 CRLMC/238/2026	KUNJA BIHARI JENA VS STATE OF ODISHA	SWARAJ PATEL VS	SAMBALPUR VIGILANCE /25 /2003 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000048/2003
122	D-CRLMC/1365/2026 CRLMC/239/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DARINGBADI /216 /2025 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000296/2025
123	D-CRLMC/1374/2026 CRLMC/240/2026	KSHIRASINDHU TANDI VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000033/2017
124	D-CRLMC/1541/2026 CRLMC/241/2026	NIRZA ASIF BEIG AKA ASIK VS STATE OF ODISHA	SUSAMPAD HOTA VS	LALBAG /289 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000135/2025
125	D-CRLMC/1586/2026	BHAGABAN PARIDA	SHUBHENDU KUMAR PARIDA	JAGATSINGPUR /205 /2011

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	CRLMC/242/2026	VS STATE OF ODISHA	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000828/2011
126	D-CRLMP/1047/2026 CRLMP/71/2026	PRABHANJAN SAHOO @ SAHU VS STATE OF ODISHA	SANDIPANI NAYAK VS	/ /0 ()
127	D-CRLMP/1067/2026 CRLMP/72/2026	PRAMODINI MALLICK VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// / /0 ()
128	D-CRLMP/1085/2026 CRLMP/73/2026	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ()
129	D-CRLMP/1170/2026 CRLMP/74/2026	ANNAPURNA MARTHA VS STATE OF ODISHA	VIRAT VINEET AGARWAL VS	CHANDAPUR /193 /2024 ()
130	D-CRLMP/1183/2026 CRLMP/75/2026	LAXMI KALA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BANSADA /357 /2025 ()
131	D-CRLMP/40333/2025 CRLMP/76/2026	RESHMA BEHERA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// ()
132	D-CRLMP/1231/2026 CRLMP/77/2026	MANMOHAN NAIK VS STATE OF ODISHA	KASHINATH PATTANAIK VS	/ /0 ()
133	D-CRLMP/40505/2025 CRLMP/78/2026	BIDHUBHUSAN MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()
134	D-CRLMP/953/2026 CRLMP/79/2026	SHIBASIS SMRUTIRANJAN MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 ()
135	D-CRLMP/915/2026 CRLMP/80/2026	ASIT KUMAR SAMAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NISCHINTAKOILI /169 /2025 ()
136	D-CRLMP/1012/2026 CRLMP/81/2026	JHARANABALA BHUYAN @ JHARANA BHUYAN VS	ARIJEET MISHRA VS	/ /0 ()

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137	D-CRLMP/1006/2026 CRLMP/82/2026	STATE OF ODISHA JYOTI SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// // ()
138	D-CRLMP/1303/2026 CRLMP/83/2026	M/S. BASUDEV ELECTRICAL CONSTRUCTION AND CO., ERABANGA, PURI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	//0 A.D.J.,SAMBALPUR(Sambalpur) CT/0000003/2025
139	D-CRLMP/40226/2025 CRLMP/84/2026	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()
140	D-CRLMP/1313/2026 CRLMP/85/2026	M/S. LADLY ENTERPRISES, BUXI BAZAR, CUTTACK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	//0 A.D.J.,SAMBALPUR(Sambalpur) CMC/0001225/2025
141	D-CRLMP/1306/2026 CRLMP/86/2026	SHOVAN KUMAR SAHOO VS PUSPANJALI SWAIN	BIBHU PRASAD MOHANTY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) CMC/0000040/2022
142	D-CRLMP/1471/2026 CRLMP/87/2026	KRUSHNA PRIYA SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	//0 ()
143	D-CRLMP/512/2026 CRLMP/88/2026	AMULYA LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 ()
144	D-CRLMP/1427/2026 CRLMP/89/2026	RABI NARAYAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// PIPLI /780 /2025 ()
145	D-CRLMP/1007/2026 CRLMP/90/2026	SOUDAMINI SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ODAGAON /345 /2025 ()
146	D-CRLMP/1297/2026 CRLMP/91/2026	MANOJ KUMAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// //0 ()
147	D-CRLMP/1318/2026 CRLMP/92/2026	VICTIM/INFORMANT VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// MAHILA P.S.(BBSR) /80 /2023 ()

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148	D-CRLMP/1341/2026 CRLMP/93/2026	DEBASHREE SINGHA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /308 /2025) //
149	D-CRLMP/1377/2026 CRLMP/94/2026	RAJENDRA KUMAR BEHERA VS STATE OF ODISHA	GIRIDHARI SINGH VS	//0) //
150	D-DSREF/1885/2026 DSREF/1/2026	STATE OF ODISHA VS PRASHANTA BAG@BARIHA	ADV. VS	PAIKMAL /288 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000052/2024
151	D-FAO/1852/2026 FAO/28/2026	LIPI GOUDA VS MOHAN SAHU	PRADEEP KUMAR MISHRA VS	// COMMNR. FOR EMPLOYEES COMPENS EC/0000017/2021
152	D-JCRLA/1875/2026 JCRLA/22/2026	CHANDU@BASANTA NAIK VS STATE OF ODISHA	ADV. VS	CHAULIAGANJA /111 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000047/2022
153	D-JCRLA/1876/2026 JCRLA/23/2026	SATYAJIT BEHERA VS VICTIM	ADV. VS	SALIPUR /24 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000014/2025
154	D-JCRLA/1877/2026 JCRLA/24/2026	GANDHIA NAIK VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /258 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000033/2016
155	D-JCRLA/1878/2026 JCRLA/25/2026	PRAKASH GOUDA VS STATE OF ODISHA	ADV. VS	POLASARA PS /62 /2020 A.D.J.,KODALA(Ganjam) ST/0000027/2021
156	D-JCRLA/1879/2026 JCRLA/26/2026	SANTOSH GOUDA VS STATE OF ODISHA	ADV. VS	BUGUDA /119 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000071/2016
157	D-JCRLA/1880/2026 JCRLA/27/2026	PRASANTA DAS VS STATE OF ODISHA	ADV. VS	RAJKANIK /466 /2022 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000124/2022
158	D-JCRLA/1881/2026 JCRLA/28/2026	JAMADAR MUNDA SURI VS STATE OF ODISHA	ADV. VS	BARBIL /31 /2020 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000266/2022
159	D-JCRLA/1882/2026	KUITU@TUNA HANSDA	ADV.	HARICHANDANPUR /226 /2024

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	JCRLA/29/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000102/2024
160	D-JCRLA/1883/2026 JCRLA/30/2026	MUNU@GURUCHARAN BEHERA VS STATE OF ODISHA	ADV. VS	BARIPADA TOWN /105 /2017 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000035/2017
161	D-MACA/1856/2026 MACA/74/2026	LUJIT KUMAR SASANI VS MIHIR KUMAR DAS	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000116/2014
162	D-RSA/1252/2026 RSA/37/2026	BISWAMOHAN DAS VS DR. LALAN PRASAD SAHA	SIDHARTH SHANKAR PADHY VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000010/2017
163	D-RSA/2058/2026 RSA/38/2026	BASANTA KUMAR PALLAI VS COLLECTOR, GANJAM	SOURAV SUMAN BHUYAN VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000001/2022
164	D-RSA/1802/2026 RSA/39/2026	NISPURI MAKAR VS JAYANARAYAN JENA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000014/2016
165	D-TRP(C)/1990/2026 TRP(C)/15/2026	LELINA SNEHASINI BEHERA VS ASIT KUMAR SAHOO	SOMANATH NANDA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000315/2025
166	D-WA/1230/2026 WA/104/2026	STATE OF ODISHA VS SHITAL KUMAR PARAMANIK	SASWAT DAS,A.G.A VS	// () //
167	D-WA/1497/2026 WA/105/2026	STATE OF ODISHA VS SRIRAM BEHERA	SANJIB SWAIN,A.G.A VS	// () //
168	D-WA/1926/2026 WA/106/2026	DR. UMA CHAND LAL VS STATE OF ODISHA	SATYA BRATA DASH VS	// () //
169	D-WA/1927/2026 WA/107/2026	DR. RAMA NATH ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
170	D-WA/52706/2025 WA/108/2026	RAJENDRA KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// ()

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171	D-WA/2055/2026 WA/109/2026	STATE OF ODISHA DR. CHITRA SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0
172	D-WA/2099/2026 WA/110/2026	STATE OF ODISHA DR. PUSPAMALA PATNAIK VS	SUBHADUTTA ROUTRAY VS	// // 0
173	D-WA/1935/2026 WA/111/2026	STATE OF ODISHA UNION OF INDIA VS	RUPESH KUMAR KANUNGO (SR. PANEL COUNSEL) VS	// // 0
174	D-WA/2016/2026 WA/112/2026	PRAVEEN P. V DR.SUDHANSU KUMAR MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // 0
175	D-WA/53844/2025 WA/113/2026	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	ANJAN KUMAR BISWAL VS	// // 0
176	D-WA/2079/2026 WA/114/2026	STATE OF ODISHA DR. REKHA DEVI VS	SUBHADUTTA ROUTRAY VS	// // 0
177	D-WA/2092/2026 WA/115/2026	STATE OF ODISHA DR.RADHANATH MISHRA VS	SUBHADUTTA ROUTRAY VS	// // 0
178	D-WA/54443/2025 WA/116/2026	STATE OF ODISHA STATE OF ODISHA VS	MANASH RANJAN MOHANTY,A.G.A VS	// // 0
179	D-WA/55078/2025 WA/117/2026	CHANDAN KUMAR PANDA STATE OF ODISHA VS	SANJAY RATH, A.G.A. VS	// // 0
180	D-WA/620/2026 WA/118/2026	SRIHARI MOHANTA PRINCIPAL SECRETARY TO GOVT. WORKS DEPT.,GOVT. OF ODISHA VS	DEBARAJ MOHANTY,A.G.A VS	// // 0
181	D-WP(C)/1792/2026 WP(C)/1820/2026	SAHADEBA SENAPATI SATYAJIT MARNDI VS	ANJAN KUMAR BISWAL VS	// // 0
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182	D-WP(C)/55556/2025 WP(C)/1821/2026	GOPABANDHU BEHERA VS COMMISSIONER CONSOLIDATION, ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
183	D-WP(C)/171/2026 WP(C)/1822/2026	SUSAMA PANDA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //
184	D-WP(C)/1786/2026 WP(C)/1823/2026	KUNDUS KITCHEN EQUIPMENT PRIVATE LIMITED, KHORDHA VS ASSISTANT COMMISSIONER OF STATE TAX, BHUBANESWAR IV CIRCLE, KHORDHA	LAXMINARAYAN SAHOO VS	// 0 //
185	D-WP(C)/55564/2025 WP(C)/1824/2026	SAYAD KALIM UDDIN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SURESH CHANDRA DASH VS	// 0 //
186	D-WP(C)/172/2026 WP(C)/1825/2026	Dr. MANASI RANI BISOI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
187	D-WP(C)/1741/2026 WP(C)/1826/2026	DURYODHAN MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
188	D-WP(C)/176/2026 WP(C)/1827/2026	SANJUKTA PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
189	D-WP(C)/1776/2026 WP(C)/1828/2026	DAYANIDHI BUDEK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
190	D-WP(C)/1757/2026 WP(C)/1829/2026	GAJANAN MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
191	D-WP(C)/1694/2026 WP(C)/1830/2026	RAMARAO VOONA @ VOONA RAMA RAO VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
192	D-WP(C)/1734/2026 WP(C)/1831/2026	MADHUSUDAN MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
193	D-WP(C)/1766/2026	RAVADA KRISHNA RAO @ R KRISHNA RAO	CHANDAN SAMANTARAY	//

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	WP(C)/1832/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/1713/2026 WP(C)/1833/2026	SYED SAHID ALI VS UCO BANK, BBSR	SANGRAM KESHARI BURMA VS	// 0 //
195	D-WP(C)/1735/2026 WP(C)/1834/2026	NIGAMANANDA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
196	D-WP(C)/2034/2026 WP(C)/1835/2026	NARAYAN PANDA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
197	D-WP(C)/179/2026 WP(C)/1836/2026	B. DIBYENDU SEKHAR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
198	D-WP(C)/1771/2026 WP(C)/1837/2026	RAGHUNATH SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
199	D-WP(C)/1739/2026 WP(C)/1838/2026	JITENDRA KUMAR SABAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
200	D-WP(C)/1761/2026 WP(C)/1839/2026	PREMA MANJARI SABAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
201	D-WP(C)/1778/2026 WP(C)/1840/2026	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
202	D-WP(C)/689/2026 WP(C)/1841/2026	KSHIR SAGAR PATEL @ KHIRA SAGAR PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
203	D-WP(C)/1714/2026 WP(C)/1842/2026	DUKHISHYAM BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
204	D-WP(C)/1767/2026 WP(C)/1843/2026	EKADASIA MEHER VS	ARJUNA CHARANA BEHERA VS	// 0

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205	D-WP(C)/2037/2026 WP(C)/1844/2026	STATE OF ODISHA GOURAHARI JOSHI VS	AJAYA KUMAR TRIPATHY VS	// // 0
206	D-WP(C)/1762/2026 WP(C)/1845/2026	STATE OF ORISSA BHIKA MEHER VS	ARJUNA CHARANA BEHERA VS	// // 0
207	D-WP(C)/1803/2026 WP(C)/1846/2026	STATE OF ODISHA MANGULU NAIK VS	SUNIL KUMAR PANDA VS	// // 0
208	D-WP(C)/739/2026 WP(C)/1847/2026	THE MANAGER HR NTPC, ANGUL MAHENDRA CHANDRA RANA VS	SANJIB KUMAR BHANJADEO VS	// // 0
209	D-WP(C)/1806/2026 WP(C)/1848/2026	STATE OF ODISHA LULU NAIK VS	SUNIL KUMAR PANDA VS	// // 0
210	D-WP(C)/1745/2026 WP(C)/1849/2026	THE MANAGER HR NTPC, ANGUL JAYASEN MAJHI VS	KSHIROD KUMAR ROUT VS	// // 0
211	D-WP(C)/741/2026 WP(C)/1850/2026	STATE OF ORISSA PRASANTA KUMAR SAHOO VS	SANJIB KUMAR BHANJADEO VS	// // 0
212	D-WP(C)/21/2026 WP(C)/1851/2026	STATE OF ODISHA BHUMISUTA SUNANI VS	SRINIVAS MOHANTY VS	// // 0
213	D-WP(C)/1765/2026 WP(C)/1852/2026	STATE OF ODISHA ALEKH CHANDRA MAJHI VS	KSHIROD KUMAR ROUT VS	// // 0
214	D-WP(C)/1822/2026 WP(C)/1853/2026	STATE OF ORISSA ARTTATRANA KABAT VS	RAJKISHORE SWAIN VS	// // 0
215	D-WP(C)/159/2026 WP(C)/1854/2026	STATE OF ODISHA SRIKANTA SAHOO VS	BIJAYALAXMI SAHOO VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/1748/2026 WP(C)/1855/2026	UPENDRA SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
217	D-WP(C)/2039/2026 WP(C)/1856/2026	TIKESWAR RATH VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
218	D-WP(C)/47450/2025 WP(C)/1857/2026	DUSHMANTA PRADHAN VS THE BRANCH MANAGER, ODHISHA GRAMEEN BANK, ANGUL	ARUNA NAYAK VS	// 0 //
219	D-WP(C)/251/2026 WP(C)/1858/2026	HARIHAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
220	D-WP(C)/1826/2026 WP(C)/1859/2026	JITENDRA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
221	D-WP(C)/1750/2026 WP(C)/1860/2026	NAROTTAM SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
222	D-WP(C)/423/2026 WP(C)/1861/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
223	D-WP(C)/254/2026 WP(C)/1862/2026	DAMBARUDHAR BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
224	D-WP(C)/2052/2026 WP(C)/1863/2026	SURENDRA NATH JENA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
225	D-WP(C)/1752/2026 WP(C)/1864/2026	DIJA KUMAR SABAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
226	D-WP(C)/280/2026 WP(C)/1865/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
227	D-WP(C)/747/2026	KALANDI SAHOO	SANJIB KUMAR BHANJADEO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1866/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/752/2026 WP(C)/1867/2026	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
229	D-WP(C)/284/2026 WP(C)/1868/2026	RATIKANTA SAMANTARAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
230	D-WP(C)/1164/2026 WP(C)/1869/2026	ODISHA CONSTRUCTION CORPORATION LTD., BHUBANESWAR VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	SASANKA SEKHAR PAIKRAY VS	// 0 //
231	D-WP(C)/2054/2026 WP(C)/1870/2026	NRUSINGHA CHARAN JENA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
232	D-WP(C)/1499/2026 WP(C)/1871/2026	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
233	D-WP(C)/291/2026 WP(C)/1872/2026	PURNA CHANDRA MOHARANA VS SUB COLLECTOR, BHUBANESWAR	SUBRATAMISHRA VS	// 0 //
234	D-WP(C)/432/2026 WP(C)/1873/2026	HARSA KUMAR SAMAL VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
235	D-WP(C)/1506/2026 WP(C)/1874/2026	ROHIT KUMAR MAHANANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
236	D-WP(C)/1426/2026 WP(C)/1875/2026	GURU KANDI @ BULU KANDI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
237	D-WP(C)/301/2026 WP(C)/1876/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
238	D-WP(C)/1521/2026 WP(C)/1877/2026	LABA DANDASENA VS	KSHIROD KUMAR ROUT VS	// 0

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239	D-WP(C)/434/2026 WP(C)/1878/2026	STATE OF ORISSA SANDIP KUMAR AGARWAL VS	AKSHAYA KUMAR SAHOO VS	// // 0
240	D-WP(C)/168/2026 WP(C)/1879/2026	STATE OF ODISHA SUBASINI PADHI VS	SANDHYARANI PANI VS	// // 0
241	D-WP(C)/1429/2026 WP(C)/1880/2026	STATE OF ODISHA ANANDA JENA VS	RAJENDRA KUMAR DASH VS	// // 0
242	D-WP(C)/1525/2026 WP(C)/1881/2026	STATE OF ODISHA NICHAL MAJHI VS	KSHIROD KUMAR ROUT VS	// // 0
243	D-WP(C)/169/2026 WP(C)/1882/2026	STATE OF ORISSA BAURI BANDHU MUDULI VS	SANDHYARANI PANI VS	// // 0
244	D-WP(C)/22/2026 WP(C)/1883/2026	STATE OF ODISHA SATYA RANJAN DAS VS	SRINIVAS MOHANTY VS	// // 0
245	D-WP(C)/1433/2026 WP(C)/1884/2026	STATE OF ODISHA ANAMA DAS VS	RAJENDRA KUMAR DASH VS	// // 0
246	D-WP(C)/437/2026 WP(C)/1885/2026	STATE OF ODISHA PRABHAT KUMAR SAHOO VS	NIRANJAN BISWAL VS	// // 0
247	D-WP(C)/174/2026 WP(C)/1886/2026	STATE OF ORISSA SUSAMA HOTA VS	SANDHYARANI PANI VS	// // 0
248	D-WP(C)/54792/2025 WP(C)/1887/2026	STATE OF ODISHA DEBASIS BARIK VS	SATYAM DAS PATTNAIK VS	// // 0
249	D-WP(C)/304/2026 WP(C)/1888/2026	STATE OF ODISHA SARATHI DAS VS	ANUP UDAYA SENAPATI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/1322/2026 WP(C)/1889/2026	MANISHA PATEL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
251	D-WP(C)/1437/2026 WP(C)/1890/2026	RAJIB LOCHAN JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
252	D-WP(C)/308/2026 WP(C)/1891/2026	PRAVATILATA PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
253	D-WP(C)/1478/2026 WP(C)/1892/2026	SANJUKTA DAS VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
254	D-WP(C)/23/2026 WP(C)/1893/2026	SRINIBAS BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
255	D-WP(C)/1482/2026 WP(C)/1894/2026	RAMESH MOHANTY VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
256	D-WP(C)/1340/2026 WP(C)/1895/2026	PABITRA MOHAN NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
257	D-WP(C)/894/2026 WP(C)/1896/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// 0 //
258	D-WP(C)/449/2026 WP(C)/1897/2026	MINATI SENAPATI VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
259	D-WP(C)/1487/2026 WP(C)/1898/2026	VIMA @ BHIMA CHAMPIA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
260	D-WP(C)/1341/2026 WP(C)/1899/2026	BAJRANGLAL AGRAWAL VS TITILAGARH MUNICIPALITY, BALANGIR	BIRAJA PRASANNA DAS VS	// 0 //
261	D-WP(C)/185/2026	BAIDHAR PANIGRAHI	SUKANTA KUMAR NAYAK (2)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1900/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/1576/2026 WP(C)/1901/2026	SUMITRA BHOI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
263	D-WP(C)/1406/2026 WP(C)/1902/2026	SHIBANI ALADA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
264	D-WP(C)/1490/2026 WP(C)/1903/2026	CHAKRADHAR MAJHI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
265	D-WP(C)/24/2026 WP(C)/1904/2026	DHARITRI SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
266	D-WP(C)/189/2026 WP(C)/1905/2026	KUNIA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
267	D-WP(C)/1411/2026 WP(C)/1906/2026	RAMESH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
268	D-WP(C)/1582/2026 WP(C)/1907/2026	BHRAMARBAR DAS VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// 0 //
269	D-WP(C)/1492/2026 WP(C)/1908/2026	RAGHUNATH ALADA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
270	D-WP(C)/477/2026 WP(C)/1909/2026	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	// 0 //
271	D-WP(C)/195/2026 WP(C)/1910/2026	TIKESWAR SET @ TIKESWAR SETH VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
272	D-WP(C)/1720/2026 WP(C)/1911/2026	DILIP KUMAR PANDA VS	RANJIT MOHANTY VS	// 0

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273	D-WP(C)/354/2026 WP(C)/1912/2026	STATE OF ODISHA SRIDHAR PRUSTY VS	HARISH CHANDRA SAHOO VS	// // ()
274	D-WP(C)/241/2026 WP(C)/1913/2026	STATE OF ODISHA BALARAM SAMAL VS	SAMARENDRA MOHANTY VS	// // ()
275	D-WP(C)/199/2026 WP(C)/1914/2026	STATE OF ODISHA PADMALOCHAN MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // ()
276	D-WP(C)/1591/2026 WP(C)/1915/2026	STATE OF ODISHA BALLIGUDA BAPTIST CHURCH BAZAR MANDALI VS	KABIR KUMAR JENA VS	// // ()
277	D-WP(C)/363/2026 WP(C)/1916/2026	REVENUE DIVISIONAL COMMISSIONER, SOUTH DIVISION, GANJAM THE ASSESSING OFFICER CUM ASST MANAGER ELECTRICAL TATA POWER NORTH VS	SURESH CHANDRA PRADHAN VS	// // ()
278	D-WP(C)/146/2026 WP(C)/1917/2026	BODHARAM SAHU RATNAKAR SAHU VS	TAPAN KU. JENA SAMANTA VS	// // ()
279	D-WP(C)/366/2026 WP(C)/1918/2026	STATE OF ODISHA GOBARDHAN BISWAL VS	LAXMIDHAR DASH VS	// // ()
280	D-WP(C)/55096/2025 WP(C)/1919/2026	STATE OF ODISHA CHHAILA KUMAR MALLIK VS	SRINIVAS MOHANTY VS	// // ()
281	D-WP(C)/222/2026 WP(C)/1920/2026	STATE OF ODISHA PURNA CHANDRA NAIK VS	MAHENDRA KUMAR SAHOO VS	// // ()
282	D-WP(C)/155/2026 WP(C)/1921/2026	STATE OF ODISHA PRATIMA KUMARI RATH VS	BIJAYALAXMI SAHOO VS	// // ()
283	D-WP(C)/225/2026 WP(C)/1922/2026	STATE OF ODISHA BIDYULATA BEHERA VS	MANAS KUMAR CHAND VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/525/2026 WP(C)/1923/2026	MADHUSMITA SAMAL VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
285	D-WP(C)/383/2026 WP(C)/1924/2026	B. PRAMILA @ PRAMILA BATTULA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// 0 //
286	D-WP(C)/1415/2026 WP(C)/1925/2026	MANAS RANJAN JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
287	D-WP(C)/55441/2025 WP(C)/1926/2026	SUJATA MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
288	D-WP(C)/1419/2026 WP(C)/1927/2026	RABINDRA MOHANTY VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
289	D-WP(C)/228/2026 WP(C)/1928/2026	LIPISA KUMARI TANTI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
290	D-WP(C)/387/2026 WP(C)/1929/2026	DEEPAK KUMAR DAS VS ODISHA STATE COMMISSIONER FOR PROTECTION OF CHILD RIGHTS, BBSR	SATYA RANJAN MULIA VS	// 0 //
291	D-WP(C)/1593/2026 WP(C)/1930/2026	BASANTA KUMAR RATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
292	D-WP(C)/1421/2026 WP(C)/1931/2026	SARAT JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
293	D-WP(C)/1424/2026 WP(C)/1932/2026	ASHOK JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
294	D-WP(C)/233/2026 WP(C)/1933/2026	RAJ KISHOR BEURA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
295	D-WP(C)/1066/2026	SHANTI LATA PALEI @ SHANTILATA PALEI	PARTHA SARATHI DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1934/2026	VS BRANCH MANANGER, UNION BANK OF INDIA	VS	0 //
296	D-WP(C)/1007/2026 WP(C)/1935/2026	M/S GENMART, CUTTACK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
297	D-WP(C)/1425/2026 WP(C)/1936/2026	GANDHARI JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
298	D-WP(C)/1613/2026 WP(C)/1937/2026	MANJULA SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
299	D-WP(C)/244/2026 WP(C)/1938/2026	GANESWAR SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
300	D-WP(C)/1069/2026 WP(C)/1939/2026	NANDINI SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
301	D-WP(C)/55443/2025 WP(C)/1940/2026	MIHIR KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
302	D-WP(C)/1633/2026 WP(C)/1941/2026	RASANANDA BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
303	D-WP(C)/20/2026 WP(C)/1942/2026	SUDHIR KHSYATRI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
304	D-WP(C)/396/2026 WP(C)/1943/2026	PEDINI RAJENDRA VS ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM	BEDA PRAKASH PANDA VS	// 0 //
305	D-WP(C)/1071/2026 WP(C)/1944/2026	SUBHALAXMI SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
306	D-WP(C)/1655/2026 WP(C)/1945/2026	SYAMA SUNDAR ROUT VS	SHARMISTHA SAMAL VS	// 0

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307	D-WP(C)/248/2026 WP(C)/1946/2026	STATE OF ODISHA PANDABA CHARAN SAHU VS	SAMARENDRA MOHANTY VS	// // 0
308	D-WP(C)/1657/2026 WP(C)/1947/2026	STATE OF ODISHA DINAMANI BEHERA VS	SHARMISTHA SAMAL VS	// // 0
309	D-WP(C)/1656/2026 WP(C)/1948/2026	STATE OF ODISHA BAURI BANDHU PANDA VS	SHARMISTHA SAMAL VS	// // 0
310	D-WP(C)/55538/2025 WP(C)/1949/2026	STATE OF ORISSA BINAYAK PADHI VS	RABINARAYAN MISHRA VS	// // 0
311	D-WP(C)/234/2026 WP(C)/1950/2026	STATE OF ODISHA SREEHARIPRIYA NAYAK VS	BIVUDATTA CHALAN VS	// // 0
312	D-WP(C)/1658/2026 WP(C)/1951/2026	STATE OF ODISHA MAHENDRA BEHERA VS	SHARMISTHA SAMAL VS	// // 0
313	D-WP(C)/1921/2026 WP(C)/1952/2026	STATE OF ORISSA TUSHAR SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // 0
314	D-WP(C)/92/2026 WP(C)/1953/2026	STATE OF ODISHA M/S HAWKEYE, DHENKANAL VS	NIHAR RANJAN MOHANTY VS	// // 0
315	D-WP(C)/2015/2026 WP(C)/1954/2026	COMMISSIONR CGST CENTRAL REVENUE BUILDING, BBSR ADAITYA PRASAD PATRA VS	BISWABIHARI MOHANTY VS	// // 0
316	D-WP(C)/1684/2026 WP(C)/1955/2026	STATE OF ODISHA JHARANA PATNAIK VS	SHARMISTHA SAMAL VS	// // 0
317	D-WP(C)/2136/2026 WP(C)/1956/2026	STATE OF ODISHA GHANA SHYAM SANKHUA VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/2057/2026 WP(C)/1957/2026	JNYANA NANDA PRADHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
319	D-WP(C)/1692/2026 WP(C)/1958/2026	BENUDHAR DALEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	D-WP(C)/1922/2026 WP(C)/1959/2026	RAMAKANTA BARIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
321	D-WP(C)/2020/2026 WP(C)/1960/2026	PARAMANANDA SAMAL VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
322	D-WP(C)/2067/2026 WP(C)/1961/2026	ARAKSHITA KABAT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
323	D-WP(C)/854/2026 WP(C)/1962/2026	M/S.VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
324	D-WP(C)/706/2026 WP(C)/1963/2026	PRAVABATI ROURAY VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
325	D-WP(C)/1829/2026 WP(C)/1964/2026	GIRIJA MANJARI DAS@ GIRIJA MANJARI PADHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
326	D-WP(C)/2022/2026 WP(C)/1965/2026	SATYANANDA SWAIN VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
327	D-WP(C)/2069/2026 WP(C)/1966/2026	BABURAM MALLIK VS COLLECTOR, PURI	KARUNAKAR GAYA VS	// 0 //
328	D-WP(C)/1838/2026 WP(C)/1967/2026	BIKRAM DEV GARABADU VS STATE OF ODISHA	ABHISHEK PATNAIK VS	// 0 //
329	D-WP(C)/2023/2026	BIDYUTLATA SENAPATI	AJAYA KUMAR TRIPATHY	//

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	WP(C)/1968/2026	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/2025/2026 WP(C)/1969/2026	PARBATI SAHOO VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
331	D-WP(C)/53625/2025 WP(C)/1970/2026	BISHNUPRIYA PAIKARAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
332	D-WP(C)/709/2026 WP(C)/1971/2026	DAMBARUDHAR MAHANTA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
333	D-WP(C)/1851/2026 WP(C)/1972/2026	KAPIL GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
334	D-WP(C)/1030/2026 WP(C)/1973/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
335	D-WP(C)/410/2026 WP(C)/1974/2026	PARAMESWAR DASH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
336	D-WP(C)/2026/2026 WP(C)/1975/2026	AJAYA KUMAR MOHANTY VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
337	D-WP(C)/1031/2026 WP(C)/1976/2026	SAROJ KUMAR KANHAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
338	D-WP(C)/2029/2026 WP(C)/1977/2026	BHARATI PRAVA BEHERA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
339	D-WP(C)/1032/2026 WP(C)/1978/2026	Y ANIL KUMAR BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
340	D-WP(C)/411/2026 WP(C)/1979/2026	DR. HARAPRIYA SAMANTARAYA VS	SASIBHUSAN JENA VS	// 0

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341	D-WP(C)/54670/2025 WP(C)/1980/2026	STATE OF ODISHA DASA BAGSINGH VS	SATYAJEET SINGH VS	// // 0
342	D-WP(C)/1034/2026 WP(C)/1981/2026	STATE OF ODISHA RASHMITA KARAN VS	SRINIVAS MOHANTY VS	// // 0
343	D-WP(C)/416/2026 WP(C)/1982/2026	STATE OF ODISHA B. MANOJ KUMAR PATRO VS	PRATIK DASH VS	// // 0
344	D-WP(C)/713/2026 WP(C)/1983/2026	PUNJAB NATIONAL BANK(PRIOR TO MERGER KNOWN AS ORIENTAL BANK OF COMMERCE),KHURDA BRANCH,KHURDA SIVA PRASAD DAS VS	AJAYA KUMAR TRIPATHY VS	// // 0
345	D-WP(C)/1045/2026 WP(C)/1984/2026	STATE OF ODISHA BHANUMATI BAG VS	SANJAY KUMAR PARIDA VS	// // 0
346	D-WP(C)/54780/2025 WP(C)/1985/2026	STATE OF ODISHA SAROJ KUMAR SAMAL VS	KUNAL KUMAR SWAIN VS	// // 0
347	D-WP(C)/325/2026 WP(C)/1986/2026	STATE OF ODISHA SANGHAMITRA DAS VS	PRAVAT RANJAN SUTAR VS	// // 0
348	D-WP(C)/1303/2026 WP(C)/1987/2026	STATE OF ODISHA ROSHAN KUMAR NAIK VS	SRINIVAS MOHANTY VS	// // 0
349	D-WP(C)/1308/2026 WP(C)/1988/2026	STATE OF ODISHA TIKERAM CHANDRA BAG VS	SRINIVAS MOHANTY VS	// // 0
350	D-WP(C)/1309/2026 WP(C)/1989/2026	STATE OF ODISHA RAJKISHOR KHUNTIA VS	SRINIVAS MOHANTY VS	// // 0
351	D-WP(C)/2139/2026 WP(C)/1990/2026	STATE OF ODISHA M/S. MISRILALL MINES PRIVATE LIMITED, KOLKATA, WEST BENGAL VS UNION OF INDIA	PRABHU PRASAD MOHANTY VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/1311/2026 WP(C)/1991/2026	SHREEBANTA JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
353	D-WP(C)/417/2026 WP(C)/1992/2026	DR. BAMAKANTA GARNAIK VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
354	D-WP(C)/2141/2026 WP(C)/1993/2026	M/S.MISRILALL MINES PRIVATE LTD, WEST BENGAL VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
355	D-WP(C)/1768/2026 WP(C)/1994/2026	KUNJA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
356	D-WP(C)/1769/2026 WP(C)/1995/2026	DHANANJAYA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
357	D-WP(C)/48772/2025 WP(C)/1996/2026	SUBHASINI DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
358	D-WP(C)/54382/2025 WP(C)/1997/2026	MALATI DEHURY VS A.D.M. KEONJHAR	PURNA CHANDRA MISHRA VS	// 0 //
359	D-WP(C)/1956/2026 WP(C)/1998/2026	PRIYADARSHINI MOHAPATRA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
360	D-WP(C)/54702/2025 WP(C)/1999/2026	ALEKH CHANDRA DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
361	D-WP(C)/1302/2026 WP(C)/2000/2026	MEENAKSHI KUMARI BISOYI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
362	D-WP(C)/2171/2026 WP(C)/2001/2026	PRADEEP KUMAR SAHU VS UNION OF INDIA	SUSAMA PRADHAN VS	// 0 //
363	D-WP(C)/1305/2026	ANANTA PARUA	SRINIVAS MOHANTY	//

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	WP(C)/2002/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/54703/2025 WP(C)/2003/2026	INDRAJIT KABI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
365	D-WP(C)/1306/2026 WP(C)/2004/2026	DHANANJAYA NINA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
366	D-WP(C)/38471/2025 WP(C)/2005/2026	K. SINGHPUR PANCHAYAT STARIYA, MAHILA SANGHA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
367	D-WP(C)/1312/2026 WP(C)/2006/2026	CHINMAYA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
368	D-WP(C)/1033/2026 WP(C)/2007/2026	ABINASH MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
369	D-WP(C)/1313/2026 WP(C)/2008/2026	BABRU BAHAN MAJHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
370	D-WP(C)/835/2026 WP(C)/2009/2026	S.KISSAN KUMAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
371	D-WP(C)/1064/2026 WP(C)/2010/2026	BISHNU PRASAD CHAND VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
372	D-WP(C)/1065/2026 WP(C)/2011/2026	DEEPAK KUMAR GIRI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
373	D-WP(C)/1265/2026 WP(C)/2012/2026	M/S. AGRAWAL INFRABUILD PVT. LTD., CHATTISGARH VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
374	D-WP(C)/837/2026 WP(C)/2013/2026	BIJAYA KUMAR NANDA VS	SAROJA KANTA SAMAL VS	// 0

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375	D-WP(C)/876/2026 WP(C)/2014/2026	STATE OF ODISHA THE DIBYAJYOTI SCHOOL OF NURSING, PURI VS	GOPAL PRASAD JENA VS	// // ()
376	D-WP(C)/838/2026 WP(C)/2015/2026	STATE OF ODISHA PABITRA MATIA VS	SASWATI MOHAPATRA VS	// // ()
377	D-WP(C)/879/2026 WP(C)/2016/2026	STATE OF ODISHA JEEVANDHARA NURSING HOME, NILADRI VIHAR, CUTTACK VS	MITALEE JESTHI VS	// // ()
378	D-WP(C)/910/2026 WP(C)/2017/2026	THE STATE OF ODISHA M/S. GLOBAL COAL AND MINING PVT. LTD., JHARSUGUDA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
379	D-WP(C)/1315/2026 WP(C)/2018/2026	THE PRINCIPAL SECRETARY TO THE GOVT. OF ODISHA, BHUBANESWAR I, KHURDA BIKASH PUROHIT VS	SRINIVAS MOHANTY VS	// // ()
380	D-WP(C)/914/2026 WP(C)/2019/2026	STATE OF ODISHA JEEVANDHARA NURSING HOME, NILADRIVIHAR, CUTTACK VS	MITALEE JESTHI VS	// // ()
381	D-WP(C)/1320/2026 WP(C)/2020/2026	STATE OF ODISHA ABHIRAM KANHAR VS	SRINIVAS MOHANTY VS	// // ()
382	D-WP(C)/486/2026 WP(C)/2021/2026	STATE OF ODISHA SURESH CHANDRA BARIK VS	DURGESH NARAYAN RATH VS	// // ()
383	D-WP(C)/1470/2026 WP(C)/2022/2026	STATE OF ODISHA RAMAKANTA KAR VS	SANJIB MOHANTY VS	// // ()
384	D-WP(C)/1651/2026 WP(C)/2023/2026	UNION OF INDIA KAMARAJU MOHARANA VS	TUSHAR KANTA NAYAK VS	// // ()
385	D-WP(C)/972/2026 WP(C)/2024/2026	STATE OF ODISHA RANJIT RATH VS	DILIP KUMAR SAHU VS	// // ()
		THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BARGARH		//

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386	D-WP(C)/2198/2026 WP(C)/2025/2026	SUSANTA KUMAR SARANGI VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
387	D-WPCRL/1490/2026 WPCRL/8/2026	RANJIT DAS VS STATE OF ORISSA	ACHYUTANANDA PATTANAİK VS	RASGOBINDPUR /526 /2025 () //
388	D-ABLAPL/1121/2026 ABLAPL/530/2026	KABUL CHAND VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /2 /2026 () //
389	D-ABLAPL/37074/2025 ABLAPL/531/2026	TANKADHAR CHHATAR VS STATE OF ODISHA	NIRANJAN PANDA VS	BURLA /464 /2025 () //
390	D-ABLAPL/469/2026 ABLAPL/532/2026	AKSHAYA LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /624 /2025 () //
391	D-ABLAPL/1123/2026 ABLAPL/533/2026	SONU MALLİK @ SUMI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /171 /2025 () //
392	D-ABLAPL/568/2026 ABLAPL/534/2026	AISHWARYA RAY VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	JAGATSINGPUR /1009 /2025 () //
393	D-ABLAPL/1127/2026 ABLAPL/535/2026	DINESH RAY @ DHUNA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	BALICHANDRAPUR /395 /2025 () //
394	D-ABLAPL/1129/2026 ABLAPL/536/2026	NAYANA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /4 /2026 () //
395	D-ABLAPL/1141/2026 ABLAPL/537/2026	RAKESH BALA @ RAKUNA VS STATE OF ODISHA	RAKESH BEHERA VS	TOMANDO /8 /2026 () //
396	D-ABLAPL/1143/2026 ABLAPL/538/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BAIDESWAR /153 /2025 () //
397	D-ABLAPL/1240/2026	NABIN DEHURY	BIJAY KUMAR BEHERA	RAIRAKHOL /76 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/539/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SAMBALPUR GR/000023/2022
398	D-ABLAPL/1144/2026 ABLAPL/540/2026	SWAROOP KUMAR BARAI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	BURLA /583 /2025 () //
399	D-ABLAPL/1243/2026 ABLAPL/541/2026	MANAS KUMAR SAHOO @ MANAS RANJAN SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /199 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000470/2025
400	D-ABLAPL/1145/2026 ABLAPL/542/2026	LUICE TOPPO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /184 /2025 () //
401	D-ABLAPL/1147/2026 ABLAPL/543/2026	RUHAN MAHANANDA @ ROHAN MAHANAND VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /4 /2026 () //
402	D-ABLAPL/1247/2026 ABLAPL/544/2026	MALAYA KUMAR SUBUDHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /540 /2025 S.D.J.M.,KHURDA(Khordha) GR/0001212/2025
403	D-ABLAPL/1167/2026 ABLAPL/545/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BALIAPAL /392 /2025 () //
404	D-ABLAPL/1171/2026 ABLAPL/546/2026	KAMAL LOCHAN HARIJAN VS STATE OF ODISHA	SARASWATI SENAPATI VS	KUNDRA /93 /2025 () //
405	D-ABLAPL/1268/2026 ABLAPL/547/2026	MAGUNI BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /1 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000001/2026
406	D-ABLAPL/1174/2026 ABLAPL/548/2026	JHITRU DURUA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /71 /2025 () //
407	D-ABLAPL/1261/2026 ABLAPL/549/2026	SANJAYA KUMAR MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /259 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0001251/2025
408	D-ABLAPL/1250/2026 ABLAPL/550/2026	RAJESH MANGARAJ VS	BIJAY KUMAR BEHERA VS	CAPITAL P.S. /827 /2025 S.D.J.M.,BHUBANESWAR(Khordha)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/1248/2026 ABLAPL/551/2026	STATE OF ODISHA RAJESH JENA @ RAJESH KUMAR JENA VS	SANJIB KUMAR BHANJADEO VS	CT/0002560/2025 JODAPADAR /195 /2025 JMFC, KANAS(Puri) GR/0000459/2025
410	D-ABLAPL/1276/2026 ABLAPL/552/2026	STATE OF ODISHA AKSHAYA KUMAR PARIDA VS	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /13 /2026 () //
411	D-ABLAPL/1238/2026 ABLAPL/553/2026	STATE OF ODISHA RAMESH CHANDRA MUDULI VS	BIJAY KUMAR BEHERA VS	KHURDA MODEL /540 /2025 () //
412	D-ABLAPL/1277/2026 ABLAPL/554/2026	STATE OF ODISHA BABUL PADHI @ RAJU @ RAJANI KANTA PADHI VS	PRADEEP KUMAR DAS VS	DHUSURI /1 /2026 () //
413	D-ABLAPL/671/2026 ABLAPL/555/2026	STATE OF ODISHA SASMITA RANI PRAHARAJ VS	BIJAYA KUMAR RAGADA VS	CYBER CRIME AND ECONOMIC OFFEN () //
414	D-ABLAPL/1279/2026 ABLAPL/556/2026	STATE OF ODISHA SK ASHISH MAHAMMAD VS	KHUSBU PANIGRAHI VS	KASAFAL MARINE /41 /2025 () //
415	D-ABLAPL/712/2026 ABLAPL/557/2026	STATE OF ODISHA SUDAM NAIK VS	ASISH CHANDRA RATH VS	MARKAT NAGAR /268 /2025 () //
416	D-ABLAPL/1301/2026 ABLAPL/558/2026	STATE OF ODISHA SUBASH BEHERA VS	AMLAN SHAKTI PAUL VS	KHURDA MODEL /15 /2026 () //
417	D-ABLAPL/732/2026 ABLAPL/559/2026	STATE OF ODISHA SIMANTA MANDAL VS	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /586 /2025 () //
418	D-ABLAPL/806/2026 ABLAPL/560/2026	STATE OF ODISHA PRAVEEN KUMAR SAH VS	AFSANA ANJUM VS	AINTHAPALI /409 /2025 () //
419	D-ABLAPL/1270/2026 ABLAPL/561/2026	STATE OF ODISHA KARTIKA MISTRI VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAMPUR (SONEPUR) /201 /2025 J.M.F.C.,RAMPUR(Sonepur) GR/0000325/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/970/2026 ABLAPL/562/2026	GANESWAR GIRI VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	HARICHANDANPUR /273 /2025 () //
421	D-ABLAPL/1273/2026 ABLAPL/563/2026	BARBU @ BABRUBAHAN BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /106 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000592/2025
422	D-ABLAPL/1307/2026 ABLAPL/564/2026	CHINMAY DALEI VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	CHAKAPADA PS /123 /2025 () //
423	D-ABLAPL/1178/2026 ABLAPL/565/2026	RAKESH KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAKHAPURA /1 /2026 () //
424	D-ABLAPL/1308/2026 ABLAPL/566/2026	RINA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARINE PS JATADHARI MUHAN /80 /2025 () //
425	D-ABLAPL/1181/2026 ABLAPL/567/2026	GOBINDA CHANDRA TRIPATHY VS UNION OF INDIA	PITAMBAR PANDA VS	S.P.(CID-CRL),CUTTACK /7 /2025 () //
426	D-ABLAPL/1274/2026 ABLAPL/568/2026	KALAKAR SETHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /355 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002475/2025
427	D-ABLAPL/1310/2026 ABLAPL/569/2026	HEMANTA HANS VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /49 /2025 () //
428	D-ABLAPL/1182/2026 ABLAPL/570/2026	SK. NADIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /47 /2024 () //
429	D-ABLAPL/1314/2026 ABLAPL/571/2026	SUNITA BAGH @ SUNITA KUMARI SAHOO VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /93 /2025 () //
430	D-ABLAPL/1185/2026 ABLAPL/572/2026	DILLIP JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINGLA /281 /2025 () //
431	D-ABLAPL/1188/2026	PRIYANSU BARIK	SMRUTI RANJAN ROUT	BALIKUDA /569 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/573/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/988/2026 ABLAPL/574/2026	BABULU BEHERA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /337 /2025 () //
433	D-ABLAPL/1315/2026 ABLAPL/575/2026	ANJANA SAHU VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /93 /2025 () //
434	D-ABLAPL/39577/2025 ABLAPL/576/2026	BIJAY SHREE BEHERA VS STATE OF ODISHA	SAMARESH PATNAIK VS	BALASORE TOWN /198 /2025 () //
435	D-ABLAPL/1322/2026 ABLAPL/577/2026	PRITI CHOUDHURY @ PREETY VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /93 /2025 () //
436	D-ABLAPL/1053/2026 ABLAPL/578/2026	AFSANA BIBI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /7 /2026 () //
437	D-ABLAPL/1093/2026 ABLAPL/579/2026	RAGHUNATH CHANDIBANSA VS STATE OF ODISHA	GOPINATH MISHRA VS	CHANDILI /342 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada TR/000045/2025
438	D-ABLAPL/1114/2026 ABLAPL/580/2026	AJAY SAGAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHITRAKONDA /168 /2023 () //
439	D-ABLAPL/1177/2026 ABLAPL/581/2026	PAPU @ JITENDRA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /64 /2025 () //
440	D-ABLAPL/1134/2026 ABLAPL/582/2026	ADIT NAIK @ MANOJ NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /4 /2026 () //
441	D-ABLAPL/1192/2026 ABLAPL/583/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	AGARAPADA /7 /2026 () //
442	D-ABLAPL/1316/2026 ABLAPL/584/2026	GURU CHARAN MALLICK VS	RANJIT MOHANTY VS	MARSHAGHAI /391 /2025 ()

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443	D-ABLAPL/1194/2026 ABLAPL/585/2026	STATE OF ODISHA PRAMOD BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// BANKI /151 /2025 () //
444	D-ABLAPL/1196/2026 ABLAPL/586/2026	KUSHA MOHAN MAHUNTA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SALIPUR /8 /2026 () //
445	D-ABLAPL/1198/2026 ABLAPL/587/2026	SUDAM BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHHEND /243 /2025 () //
446	D-ABLAPL/40813/2025 ABLAPL/588/2026	SUJIT BARIK @ RABINDRA KUMAR BARIK VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	TIRTOL /653 /2025 () //
447	D-ABLAPL/1205/2026 ABLAPL/589/2026	GURDEEP SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SUNDARGARH TOWN /581 /2025 () //
448	D-ABLAPL/975/2026 ABLAPL/590/2026	GHASIRM MAJHI @ SAMUTIKA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	GUDARI /140 /2025 () //
449	D-ABLAPL/1050/2026 ABLAPL/591/2026	MANOJ JENA VS STATE OF ODISHA	NILAM SWAIN VS	AGARAPADA /120 /2025 () //
450	D-ABLAPL/1269/2026 ABLAPL/592/2026	HEMANTA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /400 /2024 () //
451	D-ABLAPL/1086/2026 ABLAPL/593/2026	HIMNASHU NAIK @ HIMANSU NAIK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /22 /2026 () //
452	D-ABLAPL/1223/2026 ABLAPL/594/2026	PRAKASH MALIK VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /386 /2025 () //
453	D-ABLAPL/1155/2026 ABLAPL/595/2026	BIJAYA SOM VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	LALBAG /179 /2025 () //

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454	D-ABLAPL/1323/2026 ABLAPL/596/2026	BUPATI BHUSAN DANGA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /49 /2022 () //
455	D-ABLAPL/1186/2026 ABLAPL/597/2026	SAGAR TARAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /441 /2025 () //
456	D-ABLAPL/1325/2026 ABLAPL/598/2026	SATYANARAYAN DEV PATRA VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	//0 () //
457	D-ABLAPL/1252/2026 ABLAPL/599/2026	AMARESH PRASAD ROUL VS STATE OF ODISHA	BISWAJIT NAYAK VS	KAMAKHYANAGAR /20 /2026 () //
458	D-ABLAPL/1253/2026 ABLAPL/600/2026	RAJENDRA @ TARAKANTA MOHAPATRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KAMAKHYANAGAR /20 /2026 () //
459	D-ABLAPL/1259/2026 ABLAPL/601/2026	KULAMANI MEHER VS STATE OF ODISHA	ANSHUMAN PANDA VS	SAMBALPUR VIGILANCE /28 /2025 () //
460	D-ABLAPL/1286/2026 ABLAPL/602/2026	TULU KANDI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /347 /2025 () //
461	D-ABLAPL/1298/2026 ABLAPL/603/2026	BIJAY KHATUA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PARADEEP MODEL /378 /2025 () //
462	D-ABLAPL/1228/2026 ABLAPL/604/2026	SWATI KHILO @ SWATI KHILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /115 /2023 () //